

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.29
C.P. No.73/BB/2023

IN THE MATTER OF:

Income Tax Department	...	Petitioner
Vs.		
ROC, Karnataka & M/s. Unishire		
Marketing & Services LLP	...	Respondents

Order under Section 252 of Companies Act, 2013

Order delivered on 03.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	...
For the Respondent	:	...

ORDER

Due to paucity of time, the case is adjourned to **22.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)